

POST OFFER PUBLIC ANNOUNCEMENT TO THE SHAREHOLDERS OF

Contech Software Limited

4th Floor, Pushpak, Panchvati Cross Road, C G Road, Ellisbridge, Ahmedabad - 380 006

The details subsequent to the completion of the offer made vide Public Announcement on February 21, 2007 & Corrigendum Public Announcement on July 11, 2007 under the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations, 1997 and subsequent amendments thereto ("Regulations") by Mr. Shyam Sunder Tibrewal, Mr. Siddharth Tibrewal, Mrs. Laxmidevi Tibrewal and Mrs. Monica Tibrewal (Acquirers) to acquire upto 11,03,640 equity shares of Rs. 10/- each representing 20% of the total share capital of the Contech Software Ltd ("Target Company") at a price of Rs. 9/- (Rupees Nine Only) per fully paid equity share and Rs. 1/- (Rupee One only) for partly paid up share, payable in Cash ("the offer") is as under:

1.	Name of the Target Company	Contech Software Limited
2.	Name and Address of the Acquirer	Mr. Shyam Sunder Tibrewal, Mr. Siddharth Tibrewal, Mrs. Laxmidevi Tibrewal and Mrs. Monica Tibrewal. All residing at 1, Sanidhya Bungalows, Near Bileshwar Mahadev, Satellite Road, Ahmedabad-380015
3.	Name of Manager to the Offer	Chartered Capital And Investment Ltd
4.	Name of Registrar to the Offer	Pinnacle Shares Registry Private Limited
5.	Offer Details: a. Date of opening of the offer b. Date of closing of the offer	Wednesday, July 18, 2007 (As per revised schedule) Monday, August 6, 2007 (As per revised schedule)

6. Details of the Acquisition:

Sr. No.	Particulars	Proposed in the offer document	Actual		
(1)	Price payable to shareholders in the open offer	Rs. 9/- per fully paid equity share and Rs. 1/- for partly paid up share	Rs. 9/- per fully paid equity share and Rs. 1/- for partly paid up share		
(2)	Shareholding of acquirer including PAC before SPA/PA	Nil	Nil		
(3)	Shares acquired by way of SPA	19,19,009 (34.78%)	19,19,009 (34.78%)		
(4)	Shares acquired in the open offer	11,03,640 (20.00%)	3200 (0.06%) (2800 fully paid equity shares and 400 partly paid equity shares)		
(5)	Size of the open offer (No. of shares multiplied by price payable per share)	Rs. 99,32,760	Rs. 25,600		
(6)	Shares acquired after PA but before 7 working days prior to closure date, if any	Nil	Nil		
(7)	Post offer shareholding of acquirer (2+3+4+6)	30,22,649 (54.78%)	19,22,209 (34.83%) (Including 400 partly paid up equity shares)		
(8)	Pre and Post offer shareholding of public No. of shares and (%)	Pre offer	Post offer*	Pre offer	Post offer*
		21,46,191 (38.89%)	24,95,551 (45.22%)	21,46,191 (38.89%)	35,95,991 (65.17%)

Note: (1) % has been calculated on the total share capital of the Target Company.

(2) The remaining shares of erstwhile Promoters & Non-Promoters which are parties to SPA have been shown in Public Category after the open offer.

7. Status of Escrow Account : Yet to be released.

8. Payment of Interest : Nil

9. Status of Investor complaints : Nil

10. This Public Announcement would also be available on the SEBI website at www.sebi.gov.in.

Acquirers accept full responsibility for the information contained in this Public Announcement and responsible for the obligation of the acquirers as laid down in the SEBI (SAST) Regulations 1997.

This public announcement is issued on behalf of the acquirers, Mr. Shyam Sunder Tibrewal, Mr. Siddharth Tibrewal, Mrs. Laxmidevi Tibrewal and Mrs. Monica Tibrewal, by Manager to the offer, Chartered Capital And Investment Limited.



Manager to the offer

Chartered Capital And Investment Limited

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Contact person: Mr. Sagar Bhatt

Place: Ahmedabad

Date: 20-08-2007